Information note to the Press (Press Release No. §2,3/2018)

TELECOM REGULATORY AUTHORITY OF INDIA

For Immediate release

TRAI issues "Telecom Commercial Communications Customer Preference (Amendment) Regulations, 2018 (10 of 2018)"

New Delhi, 21st December, 2018 – The Telecom Regulatory Authority of India (TRAI) today issued "Telecom Commercial Communications Customer Preference (Amendment) Regulations, 2018 (10 of 2018)".

- 2. With the enactment of this amendment, clause (e) of sub-regulation (2) of regulation 1 of "Telecom Commercial Communications Customer Preference Regulations, 2018" has been amended:
 - a) Regulation 24 of these regulations shall come into force with effect from the 31st day of January, 2019.
 - b) Regulations 26, 27 and sub-regulations (1), (2), (3) and (4) of regulation 25 of these regulations shall come into force with effect from the 28th February, 2019.
- 3. Details of these amendments and "Telecom Commercial Communications Customer Preference (Amendment) Regulations, 2018 (10 of 2018)" is available on TRAI website http://www.trai.gov.in.
- 4. In case of any clarifications Shri Asit Kadayan, Advisor (QoS), TRAI may be contacted at email id: advqos@trai.gov.in or at Telephone Number +91-11-23230404.

U. K. Srivastava Secretary I/C, TRAI